

**Annexure-1**

Name of the corporate debtor: Radius Infra Holdings Private Limited

Date of commencement of CIRP: May 09, 2022

List of Unsecured financial creditors other than financial creditors belonging to any class of creditors

SN	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted (Estimated)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	<b>Yes Bank Limited</b>														
	Corporate Guarantee for E Commerce Magnum Solution Ltd	23-May-22	3,887,161,185	3,887,161,185	Corporate Guarantee	NA	3,887,161,185	NA	46%	NA	NA	NA	-		
	Corporate Guarantee for For Raghuleela Builders Pvt Ltd	23-May-22	4,613,415,791	4,613,415,791	Corporate Guarantee	NA	4,613,415,791	NA	54%	NA	NA	NA	-		
	<b>Grand Total</b>		<b>8,500,576,976</b>	<b>8,500,576,976</b>			<b>8,500,576,976</b>	-	<b>100%</b>	-	-	-	-		

**Cut off date: 30 May 2022**

(a)The list of admitted claims of the financial creditors is subject to further verification of related party status of the claimants as per the provisions of the Insolvency &amp; Bankruptcy Code, 2016.

(b)If any claim amounts undergo changes subsequent to this filing based on the additional information called for during the course of verification. The same would not be treated as negligence on the part of the IRP undertaking this verification process.

(c)The analysis and findings delineated in this report are specifically based on documents and information submitted by the creditors (subject to verification of the same).